

- (iv) The Government, *vide* draft GSR 430(E) dated 18th June 2019 has proposed exemption of registration fees for battery operated/electric vehicles to promote the use of eco-friendly vehicles in the country.
- (v) In the budget of 2019-20, the Hon'ble Finance Minister announced for providing additional income tax deduction of ₹ 1.5 lakh on the interest paid on loans taken to purchase electric vehicles.

#### **Losses of Delhi based PSUs**

3224. SHRI VIJAV GOEL : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Public Sector Units (PSUs) based in Delhi are running in losses for the past few years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) remedial measures taken by Government in this regard?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT) : (a) and (b) As per Public Enterprises Survey 2017-18 laid in both the Houses of Parliament on 27.12.2018 there were 110 operating Central Public Sector Enterprises (CPSEs) with Registered Offices in Delhi on 31.3.2018. Out of these operating CPSEs, 17 CPSEs were incurring continuous losses for the last 3 years (2017-18, 2016-17 and 2015-16). The details of losses of these CPSEs is given at in the Statement (*See* below).

The reasons for losses differ from CPSE to CPSE. However, some common problems faced by loss making CPSEs include obsolete plants and machinery, heavy interest burden, resource crunch, low capacity utilisation, low productivity, surplus manpower, high input cost, non-remunerative prices etc.

(c) Improvement in the performance of CPSEs is a continuous process. Enterprise specific measures for their turnaround are taken by the administrative Ministries/ Departments having jurisdiction over the concerned CPSEs. These, *inter alia*, include business restructuring, formation of joint-ventures, modernisation and improved marketing strategies, corporate governance, professionalisation of boards of CPSEs etc. Further, Department of Public Enterprises (DPE) has issued Guidelines dated 29.10.2015 for "Streamlining the mechanism for the revival and restructuring of sick/incipient sick

and weak CPSEs” to be implemented by the administrative Ministries/Departments on a case-to-case basis.

***Statement***

*Details of CPSEs located in Delhi as per Registered Offices incurring continuously losses for the last three years.*

(₹ in lakh)

Sl. No.	Name of CPSEs	Net Loss		
		2017-18	2016-17	2015-16
1.	Air India Engineering Services Ltd.	-50516	-0516	-40710
2.	Air India Ltd.	-533774	-628154	-383678
3.	Airline Allied Services Ltd.	-24429	-28806	-19875
4.	Bharat Sanchar Nigam Ltd.	-799285	-479321	-485916
5.	Fresh and Heahhy Enterprises Ltd.	-1062	-1366	-2591
6.	Handicrafts and Handloom Exports Corp. of India Ltd.	-2361	-3053	- 1076
7.	Hindustan Paper Corporation Ltd.	-37014	-37014	-37014
8.	Indian Vaccine Corp. Ltd.	-153	-20	-208
9.	Kanti Bijlee Utpadan Nigam Ltd.	-18109	-2195	0821
10.	Mahanagar Telephone Nigam Ltd.	-297303	-294108	-194755
11.	NBCC Engineering and Consultancy Ltd.	-209	-17	-8
12.	PEC Ltd.	-5696	-9284	-114202
13.	Prize Petroleum Company Ltd.	-157	-1495	-4888
14.	RITES Infrastructure Services Ltd.	-10	-10	-42
15.	Steel Authority Of India Ltd.	-48171	-283324	-402144
16.	TCIL Biha Toll Road Ltd.	-511	-1046	-1043
17.	TCIL Lakhnadone Toll Road Ltd.	-159	-464	-4